

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 214 OF 2015 AND
APPEAL NO. 215 OF 2015

Dated: 26th September, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 214 OF 2015

In the matter of:

West Bengal State Electricity Transmission Co. Ltd.	Appellant(s)
Vs.		
West Bengal Electricity Regulatory Commission	Respondent(s)

Counsel for the Appellant(s) : Mr. Nived Veerapaneni

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C. K. Rai for R-1

APPEAL NO. 215 OF 2015

In the matter of:

West Bengal State Electricity Distribution Co. Ltd.	Appellant(s)
Vs.		
West Bengal Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Nived Veerapaneni

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C. K. Rai for R-1

Mr. Gaurav Kumar for R-2

ORDER

In the light of the statement made in the communication dated 24.09.2018 of the learned counsel for the Appellant, the matter is adjourned.

Re-list the matter for hearing on **29.11.2018**, as agreed by the learned counsel appearing for both the parties.

(S. D. Dubey)
Technical Member

vt/pk

(Justice N. K. Patil)
Judicial Member